

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 350
ANSWERED ON 5TH FEBRUARY, 2019

PERMISSION FOR FPI

350. SHRI P. NAGARAJAN:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has granted any new permission to start new Food Processing Industries across the country in last six months;
- (b) if so, the details thereof; and
- (c) the total number of new Food Processing Units which started in the State of Tamil Nadu?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) to (c): Food processing industries can be set up in the country subject to applicable laws/sectoral rules/regulations. The Ministry of Food Processing Industries (MoFPI) started implementing a Central Sector Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) for setting up/expansion of food processing units in the country in 2017-18. Under the scheme, grants-in-aid @ 35% of the eligible project cost is provided in General Areas and 50% of the eligible project cost in North Eastern States including Sikkim and Difficult areas including Himalayan States (Himachal Pradesh, J&K & Uttarakhand), State notified Integrated Tribal Development Project (ITDP) areas and Islands subject to a maximum of Rs.5.00 crore. Under the CEFPPC or Unit Scheme, seventeen (17) projects of food processing units have been approved for the State of Tamil Nadu.
